

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.07.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 252/2024 For Urgent Hearing IA No. 678/2024 For Exemption IA No. 679/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors.	Mr. VV Sivakumar	
2.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Condone Delay IA No. 698/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors.	Ms. S Manjula Devi	
3.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024 For Condone Delay IA No. 394 & 395/2024	Kamma Srjnivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
5.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik- R13

6.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12
7.	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini, Suspended Director & Anr. Vs C.Rama Subramaniam, Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr.V Ravikumar	Mr.S Sathiyarayanan
8.	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Adv. Hg. IA No. 90/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors. WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2
9.	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors.	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2 Mr. Sudhanshu Prakash- R3
10.	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharastra & Anr. WITH	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. T Ravichandran- R1
11.	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt. Ltd. Vs Bank of Maharastra & Anr.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. T Ravichandran R1
12.	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	Mr. PS Suman	Mr. T Ravichandran R1

13.	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Venkata Mahalakshmi Vs The Bank of Maharashtra & 2 Ors.	Mr. PS Suman	Mr. T Ravichandran R1
14.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
15.	TA (AT) No. 248/2021 (CA (AT) (Ins) No. 900/2020)	Smt. Kamala Kumar Vs Bharath Hi - Tecch Builders Pvt. Ltd.	Mr. Ishaan George	
16.	Comp App (AT) (CH) (Ins) No. 226/2024 For Stay IA No. 598/2024 For Exemption IA No. 599 & 600/2024	Shri Srinivasa Raju Gottumukkala Vs State Bank of India and 2 Ors. WITH	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1
17.	Comp App (AT) (CH) (Ins) No. 227/2024 For Stay IA No. 602/2024 For Exemption IA No. 603 & 604/2024	YS Chowdhary Vs State Bank of India and 2 Ors.	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	TA (AT) No. 213/2021 (CA (AT) No.91/2020)	K.N. Shamsudheen Vs M/s Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	
19.	IA No. 646/2024 (For Restoration) in TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr.	Mr. Vivek Holla	Mr. SS Rajesh

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Rama Subramaniam Raja- R3 Mr. N Somasundaar R10 Mr.H Arunachalam R21
WITH				
21.	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr.Rama Subramaniam Raja- R3 Mr. Pradeep Joy R4
22.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Private Limited & 15 Ors.	Mr. S Chidambaram, PCS	Mr. S Vikas Reddy- R2
23.	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No.1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	
24.	Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No.1396/2023 For Exemption IA No.1397/2023 For Stay IA No.1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors	Mr.Sundareshwaran	Mr.S Sathiyarayanan R1
25.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
26.	Comp App (AT) (CH) (Ins) No. 40/2024 For Condone Delay IA No. 117/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	Mr. Gautam S Raman- R1

27.	Comp App (AT) (CH) (Ins) No. 182/2024	M/s. Vasavi Power Services Pvt. Ltd Rep by its Authorised Rep Mr. Thamban Velichamthottu Padinjare V Vs M/s Promac Engineering Industries Ltd.	Mr. Amir Bavani	Mr.S Sathiyarayanan
28.	Comp App (AT) (CH) (Ins) No. 202/2024 For Exemption IA No. 550/2024 For Stay IA No. 551/2024 Urgent Listing IA No. 552/2024 Additional docs IA No. 702/2024	Mr. L. Madhusudhan Rao Vs State Bank of India WITH	Mr. Saai Sudharsan	Mr. Abhishek Anand For Caveator
29.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024 Urgent Listing IA No. 554/2024 For Exemption IA No. 555/2024 Additional docs IA No. 703/2024	Mrs.L Ramalakshamma Vs State Bank of India	Mr. Saai Sudharsan	Mr. Abhishek Anand For Caveator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar-R1 Mr.Y Suryanarayana-R2 Mr. P Giridharan-R3
31.	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/2022 For Exemption IA No. 1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	M/s. Hema Chander
32.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr. T Ravichandran-R1 Mr. Sandeep Bajaj-R2 R3

33.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2, R3
34.	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. WITH	Mr. K Panneer Selvam	
35.	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022	M. Vigneshwaran Vs Mr. Arunava Sikdar, RP, National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
36.	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Anant Merathia	Mr. Mayan H Jain
37.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023 For Clarification IA No. 590/2024 Vacate the Stay IA No. 671/2024	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates-R2 & R3
38.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	Mr. M Ramu	Mr. Sharad Sanghi- R1

39.	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No.219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi, RP, M/s. Harsha Exito Engineering Pvt. Ltd	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
40.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP,Galada Power & Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1
41.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1
42.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No.539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju, Erst. IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan-R1
43.	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam WITH	Mr. K Bijai Sundar	Mr. Pranava Charan
44.	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan

45.	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 Leave to file IA No.226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2
46.	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No.331/2024 For Stay IA No.332/2024 Additional docs. IA No. 333, 468 & 546/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Ms.Lakshana Viravalli- R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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